NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

22

T.C.P No. 263/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Empire Mall Pvt.Ltd.

V/s.

Putin Impex Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Ali. H. Nagri Advocate for Applicant/
operation Greature

1. Pringarka Grandhi Murcate
1/6 Havrate
Jushar yaradia Deboor

ORDER TCP No.263/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 24.7.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)